

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/143-148/2010 - CU[DB], C/S/803-808/10

Date 07/07/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To : DAYANAND SHARMA
A-55, SISHRAM PARK,
UTTAM NAGAR, NEW DELHI.

DAYANAND SHARMA

Appellant

Vs
Respondent

C.C.E. DELHI I

STAY ORDER NO.C/78-83/10

I am directed to transmit herewith a certified copy of **Final order No. C/109-114/ 2010 CU[DB]** dated 02.07.10
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI I, C.R. BUILDING,

I.P. ESTATE, NEW DELHI 110002

2. Adv. / Consult

MR.C.HARISHANKAR

46, BANK ENCLAVE, DELHI-110092

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

12 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070

14 Office Copy

15 Guard file

Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
West Block No. 2, R.K. Puram,
NEW DELHI**

COURT No. II

**C/STAY/803-808/10 IN AND
CUSTOMS APPEAL No. 143 TO 148 OF 2010**

[Arising out of Order-in-Original No.
08/APSS/CC/DRI/NCH/2009 dated 18.12.2009 passed by
the Commissioner of Central Excise, Delhi-I, New Delhi]

Shri Dayanand Sharma Appellant
Reptd. By Shri Pushkar Kumar Singh, Advocate

Versus

CCE, Delhi-I Respondent
Reptd. By Shri Vijay Kumar, D.R.

Date of Hearing/decision: 2nd July, 2010

Coram: Hon'ble Dr. C. Satapathy, Technical Member;
Hon'ble Shri Ashok Jindal, Judicial Member

FINAL ORDER NO. C/109-114/10 **DATED**
Stay Order No C/78 to 83/10
Per Ashok Jindal:

Heard both sides.

2. Shri Pushkar Kumar Singh, learned Advocate
appearing for all the appellants seeks to withdraw these
appeals. Learned SDR Shri Vijay Kumar appearing for
the department has no objection for such withdrawal. As

such, all these 6 appeals are dismissed as withdrawn.

All the stay petitions also stand disposed off.

(Dictated & pronounced in the Open Court.)

(DR. C. SATAPATHY)
TECHNICAL MEMBER

(ASHOK JINDAL)
JUDICIAL MEMBER

RK